

LOK SABHA
UNSTARRED QUESTION NO.4689
TO BE ANSWERED ON 30.03.2017

TEXTILE PRODUCTION

4689. SHRI ASHWINI KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has taken any steps to encourage textile industries in Haryana to boost textile production in the State particularly in Panipat region by providing various incentives; and
- (b): if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): With a view to encourage textile industries/boost textile production in the country and make Indian textile industry globally competitive, the Union Government has been implementing various schemes which are being implemented in all states and UTs including Haryana. List of such schemes is given below:-

Details of Textile Sector Schemes

S. No.	Scheme
1.	Technology Upgradation Fund Scheme (TUFS)
2.	Scheme for Development of Technical Textiles
3.	Schemes for the Development of the Powerloom Sector
4.	Scheme for Integrated Textile Parks (SITP)
5.	Integrated Skill Development Scheme (ISDS)
6.	Scheme for Integrated Textile Processing Development (IPDS)
7.	Schemes for Development of Silk and Sericulture sectors
8.	National Handloom Development Programme (NHDP)
9.	Comprehensive Handloom Cluster Development Scheme(CHCDS)
10.	Yarn supply Scheme
11.	National Handicrafts Development Programme (NHDP)
12.	Group Workshed Scheme (GWS)

13.	Modified Comprehensive Powerloom Cluster Development Scheme (MCPCDS)
14.	In situ Upgradation of Plain Powerloom Scheme
15.	Enhanced Duty Drawback Coverage / Rebate of State Levies (ROSL) on Export of Garments/Made-ups
16.	Additional incentives under Amended Technology Upgradation Scheme (ATUFS) / Scheme for Production and Employment Linked Support for Garmenting Units(SPELSGU)
17.	Employee Provident Fund Scheme Reform / Pradhan Mantri Paridhan Rojgar Protsahan Yojana (PMPRPY)
18.	Reforms in Labour Laws: 1. Increasing overtime caps. 2. Introduction of Fixed Term Employment
19.	Enhancing scope of Section 80JJAA of Income Tax Act.

The government has approved a textile park at a total project cost of Rs.139.77 crores and an incubation centre at the total project cost of Rs.13.45 crores under Scheme for Incubation Centre in Apparel Manufacturing (SIAM) in Panipat, Haryana. During the last 3 years, CCI procured kapas equivalent to 79,903 bales under MSP in the State of Haryana during cotton season 2014-15. Various measures like technology mission on cotton, Integrated Cotton Cultivation, High Density Planting Systems, instrument based quality evaluation etc. have been taken by the Government in all the cotton growing States including Haryana. To provide the subsidized yarn only to handloom weavers in order to compete with powerloom and mill sector, a component of 10% price subsidy on hank yarn also exist under which 10% subsidy is applicable on Cotton, Domestic silk and woollen yarn with quantity limitation.

Further, Ministry of Textiles has sanctioned a training target of 20,000 persons under Integrated Skill Development Scheme (ISDS) to Directorate of Technical Education, Government of Haryana for imparting skilling in the State of Haryana in various segments of textile sector. An amount of Rs.6.98 Crores as first installment of GoI share has been released to the State Government. In addition to the target sanctioned to the State Government, other training partners of ISDS are also imparting skill development programme in the State of Haryana. So far, a total of 45,577 persons have been trained under ISDS in Haryana of which 7502 are in Panipat.
